

[English]

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**Complaints against Functioning of
Nationalised Banks**

8067. SHRI MADAN LAL KHURANA:

Will the Minister of FINANCE be pleased to state:

(a) whether there has been a rise in complaints about the functioning of the nationalised banks; and

(b) if so, the number of complaints received during 1991 so far and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b). The information is being collected and will be laid on the Table of the House.

[Translation]

**Vacant Posts of Judges in Supreme
Court/High Courts**

8068. SHRI DAU DAYAL JOSHI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the dates since when there are vacant posts of Judges in the Supreme Court and High Courts, court-wise and the reasons therefor; and

(b) the steps being taken by the Government to fill up the vacant posts?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGRAJAN KUMARAMANGALAM): (a) and (b). As on 3.9.91, there were 3 vacancies of Judges in the Supreme Court and 40 vacancies of permanent Judges and 17 vacancies of Additional Judges in various High Courts of the country. The dates from which these posts are lying vacant are given in the enclosed statement. Recommendations from the Chief Justice of India for filling up the vacancies of Judges in the Supreme Court are awaited. As regards filling up of vacancies of Judges in some High Courts, the process of consultation is on. In respect of the remaining High Courts, the State authorities have been reminded to send their recommendations.

STATEMENT

S.No.	High Court	Vacancies		Date from which these are lying vacant	Remark
		Permanant	Additional		
1	2	3	4	5	6
1.	Allahabad	5	3	15.10.84 (A) 15.10.84 (A) 7.2.85 (A) 22.2.91 (P) 30.6.91 (P) 8.7.91 (P) 16.7.91 (P) 5.8.91 (P)	
2.	Andhra Pradesh	4	2	26.11.82 (A) 29.11.92 (A) 10.07.90 (P) 22.03.91 (P) 30.05.91 (P) 08.08.91 (P)	

S.No.	High Court	Vacancies		Date from which these are lying vacant	Remark	
		Permanent	Additional			
1	2	3	4	5	6	
3.	Bombay	4	4	29.10.90 (A) 20.11.90 (A) 30.12.90 (A) 30.12.90 (A) 01.02.91 (P) 22.02.91 (P) 25.03.91 (P) 19.07.91 (P)		
4.	Calcutta	4	1	01.01.91 (P) 07.01.91 (P) 18.03.91 (P) 25.04.91 (A) 01.07.91 (P)		
5.	Delhi	2	1	21.07.91 (P) 05.08.91 (P) 03.09.91 (A)		

S.No.	High Court	Vacancies		Date from which these are lying vacant			Remark
		Permanant	Additional	3	4	5	
6.	Gauhati	1	—			22.03.91 (P)	
7.	Gujarat	—	—			—	
8.	Himachal Pradesh	—	—			—	
9.	Jammu & Kashmir	—	—			—	
10.	Karnataka	2	2			05.06.91 (P) 02.08.91 (A) 02.03.91 (A) 26.08.91 (P)	
11.	Kerala	2	—			12.05.91 (P) 20.08.91 (P)	
12.	Madhya Pradesh	2	4			27.07.90 (A) 27.07.90 (A) 28.12.90 (A) 28.12.90 (A)	

S.No.	High Court	Vacancies		Date from which these are lying vacant	Remark
		Permanent	Additional		
1	2	3	4	5	6
13.	Madras	3	—	11.03.91 (P) 22.03.91 (P) 28.04.91 (P) 28.05.91 (P) 01.07.91 (P)	
14.	Orissa	—	—	—	
15.	Patna	5	—	18.12.90 (P) 01.01.91 (P) 04.02.91 (P) 11.02.91 (P) 02.04.91 (P)	
16.	Punjab and Haryana	2	—	01.05.91 (P) 05.08.91 (P)	
17.	Rajasthan	3	—	30.06.90 (P)	

S.No.	High Court	Vacancies		Date from which these are lying vacant	Remark
		Permanent	Additional		
1	2	3	4	5	6
				08.10.90 (P)	
				28.11.90 (P)	
18.	Sikkim	1	--	05.01.89 (P)	
	Total	40	17		
		Number of Vacancies		Date from which these are lying vacant	
	Supreme Court	3		25.09.1990	
				19.01.1991	
				01.03.1991	